

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1039
ANSWERED ON 09/02/2026

HOUSES UNDER PMAY-U IN ANDHRA PRADESH

1039. SHRI GOLLA BABURAO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that nearly 2.69 lakh houses have been sanctioned for the state of Andhra Pradesh under PMAY-U;
- (b) whether it is also a fact that 1.5 lakh houses have been occupied, but there are more than 1 lakh houses completed but not handed over to the beneficiaries;
- (c) if so, the details thereof, district-wise; and
- (d) by when Government is going to handover completed houses to the beneficiaries forthwith?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). PMAY-U & PMAY-U 2.0 are demand driven schemes and as per the Scheme Guidelines, selection of beneficiaries under different verticals through suitable means, formulation & execution of projects including allotment of completed houses are done by States/UTs. The allotment as well as occupancy of the houses sanctioned under different verticals under the scheme are done through transparent processes to ensure that all houses under PMAY-U are completed and occupied by the intended and eligible beneficiaries only.

Based on the project proposal submitted by States/UTs, a total of 122.28 lakh houses including 10.66 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 114.84 lakh houses have been grounded and 97.02 lakh are completed/delivered to the beneficiaries across the country, including Andhra Pradesh as on 22.01.2026.

Further, a total of 19.48 lakh houses have been sanctioned under PMAY-U & PMAY-U 2.0 for the State of Andhra Pradesh, out of which 18.34 lakh houses have been grounded and 11.24 lakh houses have completed so far.

District-wise details of houses sanctioned, completed and occupied in Andhra Pradesh are at Annexure. Occupancy of AHP houses in Andhra Pradesh remains a major concern due to lack of civic infrastructure. State has been requested to expedite the occupancy of AHP houses at the earliest.

The Ministry conducts regular review with the States/UTs on progress of the scheme including timely completion and allotment of all sanctioned houses within stipulated timeline.

Annexure referred in reply to RS USQ No. 1039 due for answer on 09.02.2026
District-wise details of houses sanctioned, completed and occupied in Andhra Pradesh under
PMAY-U & PMAY-U 2.0

Sr. No.	District Name	Physical Progress of Houses (Nos)		
		Sanctioned	Completed	Occupied
1	Anakapalli	49,884	26,794	26,794
2	Ananthapuramu	88,234	45,698	41,380
3	Annamayya	75,230	44,980	44,740
4	Bapatla	29,611	16,390	14,786
5	Chittoor	81,575	60,358	60,358
6	Dr. B.R. Ambedkar Konaseema	36,520	23,107	23,107
7	East Godavari	69,927	41,398	40,246
8	Eluru	76,600	43,346	39,578
9	Guntur	89,796	53,744	51,776
10	Kakinada	77,452	40,288	39,384
11	Krishna	99,615	45,901	42,397
12	Kurnool	73,638	46,339	39,367
13	Nandyal	61,625	42,649	34,457
14	NT Rama Rao (NTR)	92,491	42,027	31,887
15	Palnadu	57,341	30,522	26,116
16	Parvathipuram Manyam	29,802	19,050	18,282
17	Prakasam	68,541	33,012	27,252
18	Sri Potti Sriramulu Nellore	1,20,598	70,605	64,964
19	Sri Sathya Sai	60,728	25,927	24,535
20	Srikakulam	77,757	51,440	51,024
21	Tirupati	87,534	49,975	41,159
22	Visakhapatnam	1,86,900	1,05,942	99,435
23	Vizianagaram	79,825	57,131	55,431
24	West Godavari	72,906	53,648	43,376
25	Y.S.R. (Kadapa)	1,03,940	53,411	49,587
Total		19,48,070	11,23,682	10,31,418